

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.02.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 10 of 2022	Rajeev Lochan Das Vs. Nisharani Mahapatra & Anr.	S. M. Sundaram	Patita P. Bishwal-R1 Neeraj Kr. Gupta-R2
2.	Comp. App. (AT) (Ins) No. 66 of 2022	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	Roohe Hina Dua	
3.	Comp. App. (AT) (Ins) No. 97 of 2022	DP Equity Consultant Pvt. Ltd. Vs. Piyush Shelters India Pvt. Ltd. & Ors.	Hemant Gupta	
4.	Comp. App. (AT) (Ins) No. 98 of 2022	VR2 Land Development Pvt. Ltd. Vs. Gajendra Investment Ltd.	Malak Bhatt	
5.	Comp. App. (AT) (Ins) No. 99 of 2022	Sudhir Kumar Goel & Anr. Vs. Chanchal Dua & Ors.	Amish Tandon	
6.	Comp. App. (AT) (Ins) No. 100 of 2022	Shefali Gupta & Anr. Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd.	Anando Mukherjee	
7.	Comp. App. (AT) (Ins) No. 101 of 2022	Rajnit Singh Vs. State Bank of India	Apoorv Agarwal	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 218 of 2021	Gautam Mittal Resolution Professional Sanwaria Consumer Ltd. Vs. MP State Cooperative Marketing Federation Ltd.	Abhishek Garg	
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9.	Comp. App. (AT) (Ins) No. 946 of 2021	JM Financial Asset Reconstruction Company Ltd. Vs. Pradeep Kumar Kabra Liquidator for Pacific Pipe Systems Pvt. Ltd.	Abhishek Anand	Nitu Chaturvedi Ravi Raghunath Aakash Lodha
10.	Comp. App. (AT) (Ins) No. 982 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
11.	Comp. App. (AT) (Ins) No. 983 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2
12.	Comp. App. (AT) (Ins) No. 984 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1
13.	Comp. App. (AT) (Ins) No. 1061 of 2021 (With Defects)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29
14.	Comp. App. (AT) (Ins) No. 1063 of 2021 (With Defects)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors.	Samir Malik	Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29
15.	Comp. App. (AT) (Ins) No. 996 of 2021	Rajesh Kedia Ex- director Ajanta Paper and General Products Ltd. Vs. Phoenix ARC Private Ltd Trustee of Phoenix Trust FY 15-14 & Anr.	Ayush Puri	Bhavana Duhoon Manaswi Agrwai-R1 Rajesh Kr. Mittal-R2

For Hearing

16.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	K.D. Sharma Bharti Jain-R3
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17.	Comp. App. (AT) (Ins) No. 14 of 2021	Manpower Group services India Pvt. Ltd. Vs. Euphoria Technologies Pvt. Ltd.	Aaditya Vijay Kumar	CS Kunjal Dalal Pulkit Tare Mohit Kumar Bafna
18.	Comp. App. (AT) (Ins) No. 426 of 2021	Punjab National Bank Vs. Walia Traders Ltd. With	Paritosh Budhiraja	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
19.	Comp. App. (AT) (Ins) No. 434 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Rajesh Prasad	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
20.	Comp. App. (AT) (Ins) No. 683 of 2021	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan

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By order of Hon'ble Chairperson
-sd/-
Registrar